## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:433
ANSWERED ON:06.12.2013
CRUDE OIL AND GAS RESERVES
Anandan Shri K.Muruqeshan;Shankar Alias Kushal Tiwari Shri Bhisma

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a):the present estimated hydrocarbon reserves in the country;
- (b): whether as per the present and expected consumption rate of various petroleum products in the country. The crude oil and natural gas reserves are expected to be depleted during the next thirty years;
- (c): if so, the details thereof; and
- (d): the steps being taken by the Government to preserves these reserves and utilise other alternative sources of energy to ensure the future energy security of the country.?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SMT. PANABAAKA LAKSHMI)

(a): The balance recoverable reserves of oil and gas in the country as on 01/04/2013 are as under:

Crude oil reserves: 758.42 Million Metric Tonnes (MMT).

Natural Gas Reserves: 1351.53 Billion cubic Meters (BCM).

- (b)&(c): Assuming that the oil and gas production in the country will remain at the current level (Oil production of 37.86 MMT and Natural Gas production 40.68 BCM in 2012-13). The crude oil reserves are expected to last for about 20 years and gas reserves for about 33 years. However, it may be mentioned that these are only indicative figures and the balance recoverable oil and gas reserves will continue to increase due to accretion of reserves from new discoveries under the nomination regime as well as production sharing contracts (PSC) regime. Consequently the reserves to production (R /P) ratio for oil and gas will also likely to increase.
- (d): the Government has taken following steps to ensure energy Security of the Country :
- # Offering more areas for exploration and exploitation of hydrocarbons through New Exploration Licensing Policy (NELP)/Open Acreage Licensing Policy (OALP) bidding rounds.
- # Pursuing various alternate sources of energy, such as, Coal Bed Methane (CBM), Shale Gas/Shale Oil and Gas Hydrates etc.
- # Introducing various guidelines/Policies, such as, allowing exploration in Mining Lease (ML) area after the expiry of exploration period and submission of Integrated Field Development Plan (IFDP) etc for early monetization of hydrocarbon discoveries etc.
- # Sourcing gas through trans-national gas pipelines (e.g.) Turkmenistan Afghanistan- Pakistan India pipeline).

Besides, the Government has been trying to conserve petroleum products by generating awareness among the general masses through various programmes/activities through Petroleum Conservation Research Association which has been set up with the objective to promote measures for accelerating conservation of Petroleum products.